

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. IA(PLAN)/1 /2024 IA/1685/2024 IN C.P. (IB)/1258(MB)2020

IN THE MATTER OF

Intec Capital Limited

VS

Atharva Auto Logistics Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 02.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in IA(PLAN)/1 /2024:	Adv. Akshay Petkar (PH)
For the Respondent No. 1 in IA/1685/2024:	Adv. Akshay Petkar (PH)
For the Applicant in IA/1685/2024:	Adv. Jayanta Kar (VC)
For the Respondent No. 3 in IA/1685/2024:	Adv. Devashish Godbole (VC)
RP in person:	Udaykumar B Bhat (VC)

ORDER

Adjourned to **23.07.2024.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)